

underbanked and unbanked areas in the country and to formulate an action plan for providing banking services to all these areas in the next three years. An amount of Rs. 100 crore have been set aside during the current year as a one-time grant-in-aid to ensure provision of at least one center/Point of Sales (POS) for banking services in each of the unbanked blocks in the country.

(c) and (d) In a letter written by the RBI in June, 2008, the State Government/UTs have been asked to explore the possibility of routing Government payments including those under NREGS to various beneficiaries through the banking system. Banks have already initiated measures to appoint business correspondents/facilitators, open no frills accounts, distribute smart cards and propogate financial literacy and credit counselling with a view to facilitating, *inter alia*, greater use of the banking system for payments.

(d) Does not arise.

PSEs referred to BRPSE

1865. SHRI SANTOSH BAGRODIA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) how many Public Sector Enterprises (PSEs) under the Department of Heavy Industries were referred to Board for Reconstruction of Public Sector Enterprises (BRPSE) and when;

(b) out of these in how many cases the BRPSE has given its recommendation and when;

(c) out of these in how many cases Government has approved the revival alongwith the details of these cases; and

(d) the cases which are still under consideration of Government and since when?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) Details are given in the Statement-I (See below).

(c) Based on the recommendations of BRPSE revival/restructuring in case of following 15 PSEs has been approved.

- Andrew Yule and Co. Ltd.
- Bridge and Roof Co. Ltd.
- Hindustan Salts Ltd.
- BBJ Construction Co. Ltd.
- Praga Tools Ltd.
- HMT (Bearings) Ltd.
- Heavy Engineering Corpn. Ltd.

- Braithwaite and Co. Ltd.
- Cement Corporation of India Ltd.
- HMT (MT) Ltd.
- Bharat Pumps and Compressors Ltd.
- Bharat Heavy Plate and Vessels Ltd. (taken over by BHEL)
- Tyre Corporation of India Ltd.
- Instrumentation Ltd., Kota
- Bharat Wagon and Engineering Co. Ltd. (Company transferred to M/o. Railways on 13.08.2008).

Details of funds provided by the Government in approved Revival/Restructuring cases are given in the Statement-II (See below).

(d) Government is contemplating referring Scooters India Ltd. to BRPSE.

Statement-I

List of PSEs referred to BRPSE

Sl. No.	Name of PSE	Date of reference to BRPSE	Date of recommendation of BRPSE
1	2	3	4
1.	Andrew Yule and Co. Ltd.	21.3.2006	9.5.2006
2.	Bridge and Roof Co. Ltd.	22.12.2004	11.5.2005
3.	Hindustan Salts Ltd.	21.12.2004	24.12.2004 6.1.2005
4.	BBJ Construction Co. Ltd.	5.1.2005	28.2.2005
5.	Praga Tools Ltd.	1.3.2005	17.3.2005
6.	HMT (Bearings) Ltd.	13.9.2007	17.3.2005
7.	Heavy Engineering Corp. Ltd.	13.9.2005	7.10.2005
8.	Braithwaite and Co. Ltd.	11.3.2005	27.4.2005
9.	Cement Corporation of India Ltd.	20.6.2005	2.9.2005
10.	HMT (MT) Ltd.	31.3.2005	9.9.2005
11.	Bharat Pumps and Compressors Ltd.	15.2.2005	31.8.2005
12.	Bharat Heavy Plate and Vessels Ltd. (Taken over by BHEL)	21.5.2007	6.7.2007

1	2	3	4
13.	Tyre Corporation of India Ltd.	14.2.2005	29.11.2005
14.	Instrumentation Ltd., Kota	11.2.2006	26.5.2006
15.	Bharat Wagon and Engineering Co. Ltd. (Company transferred to M/o Railways on 13.08.08).	03.06.2005	24.06.2005
16.	Tungabhadra Steel Products Ltd.	28.2.2005	6.4.2005
17.	Richardson and Cruddas Ltd.	27.5.2005	4.7.2005
18.	Bharat Ophthalmic Glass Ltd. (Closure).	15.6.2005	19.9.2005
19.	Bharat Yantra Nigam Ltd. (Closure)	6.6.2005	21.10.2006
20.	HMT Ltd. (holding Co.).	1.8.2006	28.11.2006
21.	Triveni Structural Ltd.	7.8.2006	11.9.2006
22.	HMT (Watches) Ltd.	25.11.2006	28.11.2006
23.	Nepa Ltd.	29.3.2005	10.6.2005
24.	HMT (Chinar Watches) Ltd.	19.10.2006	9.4.2007 9.1.2008
25.	Hindustan Cables Ltd.	7.11.2005	9.1.2008
26.	Hindustan Photo Film Mfg. Co. Ltd.	22.4.2008	Still pending in BRPSE@
27.	Burn Standard Company Ltd.	19.5.2009	26.6.2009 Confirmed minutes are awaited

@Interim recommendations have been received. Final recommendations not yet finalized.

Statement-II

Funds provided by the Government in Revival/Restructuring cases already approved by Cabinet

						(Rupees in crore)	
Sl. No.		Fresh GOI Funds	Waivers/conversions	GOI versions	Total	guarantee	
		Cap. Invest.	Others				
1	2	3	4	5	6	7	
1.	Hindustan Salts Ltd., Jaipur	4.28	Nil	66.32	Nil	70.60	

1	2	3	4	5	6	7
2.	Bridge and Roof Co. Ltd. Kolkata	60.00	Nil	42.92	Nil	102.92
3.	BBJ Constn. Co. Ltd. Kolkata	Nil	Nil	54.61	Nil	54.61
4.	Praga Tools Ltd. Secunderabad (AP)	5.00	Nil	177.30	32.59	214.71
5.	Heavy Engg. Corpn., Ranchi	102.00	Nil	1116.30	150.00	1368.30
6.	HMT (Bearings) Ltd., Hyderabad	7.40	Nil	26.57	17.40	51.37
7.	Braithwaite and Co. Ltd., Kolkata	4.00	Nil	112.91	Nil	166.91
8.	Cement Corpn. of India Ltd., New Delhi	30.67	153.62	1252.25	15.70	1452.24
9.	Bharat Pumps and Compressors Ltd. Allahabad.	Nil	Nil	153.15	3.37	156.52
10.	HMT (MT) Ltd.	180.00	543.00	157.80	—	880.80
11.	Andrew Yule and Co. Ltd.	29.56	84.06	154.75	111.96	383.33
12.	National Instruments Ltd.	—	1.81	240.05	—	241.86
13.	Nagaland Pulp and Paper Co. Ltd. @	251.26	38.19	126.98	252.99	669.42
14.	Tyre Corporation of India Ltd.	—	—	815.59	—	815.59
15.	Instrumentation Ltd.	—	—	504.36	45.00	549.36
	TOTAL	674.17	823.68	5001.68	629.01	7128.54

@ Rs. 108.18 crore for setting off the Capital reduction fund on account of reduction of existing paid up capital from Rs. 120.20 crore to Rs. 12.02 crore by way of reduction of the face value of the share from Rs. 1000 per share to Rs. 100 per share.

Downsizing in PSUs

1866. MS. SUSHILA TIRIYA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government proposes to slash the number of employees in Public Sector Undertakings (PSUs); and

(b) if so, the reasons therefor?